

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALAHABAD BENCH, ALAHABAD

Allahabad, this the 01st **day of March, 2019**

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member - J

Original Application No.330/1180/2010

Mrs. Manner Devi, W/o Sri Jagdish Narayan Gupta,
R/o Village and Post Office Nayapur,
District – Ghazipur.

.....Applicant.

By Advocate – Shri S. P. Mishra

Vs.

Union of India & Ors.

.....Respondents

By Advocate : Shri Ram Pal Singh

O R D E R

By Hon'ble Shri Rakesh Sagar Jain, Member-J :

List revised. None present for the applicant. Shri Shiv Mangal, Proxy counsel for Shri Ram Pal Singh, counsel for the respondents is present.

2. On perusal of file it appears that on the last date i.e. on 15.02.2019 applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

(Rakesh Sagar Jain)
Member - J

/Shashi/